

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH AT HYDERABAD

· 0.A.No.977/91

Date of order: 7.1.1992.

BETWEEN:

M.A.Majeed

Applicant.

AND

- The Director Telecom Circle, Telecommunications, A.P., Ministry of Communications, Government of India, Hyderabad.
- 2. The Superintendent, Telegraph Traffic Division, Telecommunications, A.P., Ministry of Communications, Government of India, Warangal.
- 3. Assistant Superintendent(T.T)I/C
 District Telegraph Office,
 Karimnagar-500 001.

Respondents.

Counsel for the Applicant

Mr.P.Naveen Rao.

Counsel for the Respondents

Mr.NV.Ramana, Addl.CGSC.

CORAM:

Honourable Mr.R.Balasubramanian : Member(Admn.)

Honourable Mr.T.Chandrasekhar Reddy : Member(Judl.)

(This Judgement is delivered by Hon'ble R.Balasubramanian Member(Admn.) on 7.1.92.)

This is an application filed by the applicant against the Director, Telecom Circle, Hyderabad. The prayer is to quash the order of the respondent to retire him from service on 31.10.1991. The question hinged entirely on the date of birth of the applicant as entered in the service register. On 23.12.1991 this Bench wanted the respondents to produce the concerned service book. The same was produced

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today. On a careful perusal of the records we find that the date of birth of the applicant as entered in the service book is 4.10.1934, and this reckoning the applicant is due to retire and accordingly had been retired on 31.10.1991. Under these circumstances we dismiss the application with no order as to costs.

(R.BALASUBRAMANIAN) Member (Admn.)

(T.CHANDRASEKHAR REDDY) Member(Judl.)

Dated: 7th Jan, 1992. Dy. Registrar (J

Dictated in the Open Court.

Copy to:-

The Director Telecom Circle, Telecommunications, A.P. Ministry of Communications, Govt. of India, Hyderabad.

The Superintendent, Telegraph Traffic Division, Telecommunications, A.P., Ministry of Communications, Govt. of India, Warangal. Assistant Superintendent (T.T.) I/C District Telegraph Office, 3.

Karimnagar-500 001.

One copy to Shri. P.Naveen Rao advocate, 40 MIG, Medhipatnam, Hyd One copy to Shri. N.V.Ramana Addl. CGSC, CAT, Hyd-bad.

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.

:V.C

AND

THE HON'BLE MR.

M(J)

AM

THE HON'BLE ME.R.BALASUBRAMANIAN:M(A)

THE HON'BLE MR. T ch ancha Sexhon Rady M(J)

DATED: 7/1 -1992

QRDER/ JUDGMENT:

M.A./R.A./C.I. No.

in

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977/91

T.A.NO.

(W-P-No-

Admitted and Interim

Issued.

Central Administrative Tribuna directions DESTATCH

Allowd.

HYDERADAS SES

Disposed of with directions

O A Dismissed.

Dismissed as withdrawn. Dismissed for Default.

M.A.Ordered/Rejected

No order as to costs.

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